

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT- II)**

**Item No. 109**  
**IB-362/ND/2022**  
**IA-4811/2022, IA-2557/2024**

**IN THE MATTER OF:**  
**Indusind Bank Ltd.**

... **Applicant/Petitioner**

**Versus**

**M/s. Cloud 9 Projects Pvt. Ltd.**

... **Respondent**

**Under Section: 7 of IBC, 2016**

**Order delivered on 11.07.2024**

**CORAM:**  
**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant** : Adv. Gaurav Mitra, Adv. Ridhima Verma, Adv. Shashwat Tripathi, Adv. Madhu Ayachit, Adv. Ishan Roy Chaudhary in IA-4811/2022, IA-2557/2024, Adv. Diwakar Maheshwari, Adv. Pratiksha Mishra, Adv. Kaarunya Lakshmi

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

**IA-4811/2022, IA/2557/2024:** We heard the arguments substantially. List for further arguments on 12.07.2024 at item no. 101.

**Sd/-**  
**(SUBRATA KUMAR DASH)**  
**MEMBER (T)**

**Sd/-**  
**(ASHOK KUMAR BHARDWAJ)**  
**MEMBER (J)**